

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 106
CP No. (IB)- 150/9/JPR/2019
Under Section 9 of IBC, 2016

In the matter of:

K G Petrochem Ltd.

... Operational Creditor

Versus

Prayag Polytech Pvt. Ltd.

... Corporate Debtor

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

Present Through Video Conferencing: -

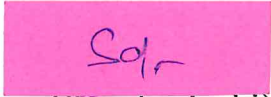
For the Operational Creditor : Aditya Vijay, Adv.
For the Corporate Debtor : Virendra Ganda, Sr. Adv.
Vipul Ganda, Adv.
Ayandeb Mitra, Adv.
Avnika Mishra, Adv.

ORDER

Heard Mr. Aditya Vijay, Adv. appearing for the Petitioner. Mr. Virendra Ganda, Sr. Adv. appearing on behalf of the Respondent. Pleadings are complete in this matter. List the matter for arguments on 17.09.2024.


Sd/-

(Rajeev Mehrotra)
Technical Member


Sd/-

(Deep Chandra Joshi)
Judicial Member

July 23, 2024